

ITEM NO.34

COURT NO.5

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7892/2024

[Arising out of impugned final judgment and order dated 22-12-2023 in WP No. 13927/2019 passed by the High Court of Judicature at Bombay at Aurangabad]

SARANG SUGANDHILAL BORA & ORS.

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

IA No. 78929/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 9501/2025 - EXEMPTION FROM FILING O.T.
IA No. 9500/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 96459/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 4246-4247/2025 (IX-A)

IA No. 17915/2025 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 17909/2025 - APPLICATION FOR SUBSTITUTION

IA No. 19591/2025 - EXEMPTION FROM FILING O.T.

IA No. 19590/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 17911/2025 - SETTING ASIDE AN ABATEMENT

Date : 17-12-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Shashibhushan P. Adgaonkar, AOR

Mr. Saurab Guha, Adv.

Mr. Mani Anjea, Adv.

Mr. Siddhesh Shirish Kotwal, AOR

For Respondent(s) Mr. Ashok Kumar Gupta Ii, AOR

Ms. Manjeet Kirpal, AOR

Mr. M. Y. Deshmukh, AOR

Ms. Manjeet Kirpal, Adv.

Ms. Sanyukta N. Suryawanshi, Adv.

Mr. D. Aswathaman, Adv.
Mr. Atharva D. Kale, Adv.
Mr. Viraj Prataprao Dhumal, Adv.

Mr. Mahesh Prakash Shinde, Adv.
Mr. Vatsalya Vigya, AOR

Mr. Shrirang B. Varma, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR

Mr. Anshuman Ashok, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the petitioner(s) seeks an adjournment on the ground that the father of the arguing counsel is no more.

List the matters on 17.02.2026.

In the meantime, learned counsel for the petitioner(s) in SLP(C) Nos.4246-4247/2025 is permitted to file rejoinder affidavit.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR